## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 29.07.2019 (MONDAY) COURT III 10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Admission (After Notice)** 

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 405 of 2018	Pr. Commissioner of Income Tax Vs.	Zoheb Hossain	P.S. Singh
	140. 403 01 2018	Registrar of Companies, Delhi & Ors.		

For Hearing (Part Heard)

2.	Comp. App. (AT)	Ganesh Jaiswal & Ors.	Siddhesh Kotwal	Shakul R. Ghatule
	No. 18 of 2019	Vs.		
		Tourist Inn Private ltd & Ors.		

For Hearing

For Heari	For Hearing						
3.	Comp. App. (AT) No. 408 of 2018	Vintage Hotels (P) Ltd. & Anr. Vs. Ahamed Nizar Moideen Kunhi Kunhimahin	Mayilsamy. K	Deepak Jain			
4.	Comp. App. (AT) No. 08 of 2019	Dhan Share Trading Pvt Ltd. Vs. Registrar of Companies, Mumbai	Vinay Shukla	Anil Yadav			
5.	Comp. App. (AT) No. 14 of 2019	DLF Limited & Anr. Vs. Satya Bhushan Kaura & Anr.	Rohan Sharma	Lakshmi Gurang-R1 Gulshan Kumar-R2			
6.	Comp. App. (AT) No. 22 of 2019	Jaishree Dealcomm Pvt. Ltd. Vs. ROC, West Bengal	Anil K. Dubey	Suresh Kumar,C.P.			
7.	Comp. App. (AT) No. 41 of 2019	Hind Dyes Manufacturing Company Pvt Ltd & Ors. Vs. Kanji Bhanji Shah & Anr.	Abhinav Aggarwal	V. Elanchezhiyan			
8.	Comp. App. (AT) No.98 of 2019	Ad2Pro Global Creative Solutions Pvt Ltd. Vs. Regional Director, (SER), Ministry of Corporate Affairs & Ors.	Kshitij	Piyush Goel			
9.	Comp. App. (AT) No.99 of 2019	Ad2Pro Media Solutions Pvt Ltd. Vs. Regional Director, (SER), Ministry of Corporate Affairs & Ors.	Kshitij	Piyush Goel			

## 12:00 noon

For Hearing (Part Heard)

10.	Comp. App. (AT)	Smruti Shreyans Shah	VivekSibal	Mahesh Agarwal
	No. 25 of 2018	Vs.	AnushreePrashitKap	Rajeev Kumar
		The LokPrakashan Ltd. &Ors.	dia Priyanka Rathi	Neeha
		With	•	NagpalPavan
				S.Gudiawaa
				Garima Bajaj
11.	Comp. App. (AT)	Smruti Shreyans Shah	Anushree Kapadia	Mahesh Agarwal
	No. 32 of 2018	Vs.		Rajeev Kumar
		The LokPrakashan Ltd. &Ors.		NeehaNagpalPavanS
				udiawala Garima
				Bajaj

Copy to: 
1. Notice Board By Order -sd/-2. Reception3. Record File

4. Website: www.nclat.nic.in Registrar